

# C. A. T. Bench, JAIPUR

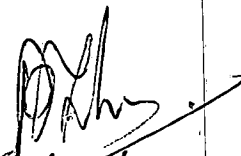
Date of Order

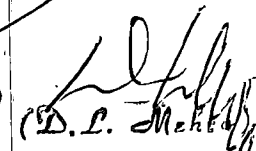
Orders

29. 7. 93

None present for applicant.  
Mr. G.P. Local-Counsel for the respondent.

The main TA, no.  
2184/86 has been decided  
and this TA has become  
infructuous and is  
dismissed accordingly.

  
(P.P. Srinastava)  
Member (A)

  
(D.P. Mehta)  
Vice-Chairman

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the app-ee~~

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